

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/113/2016
NAME OF THE PETITIONER(S) : Rojer Mathew P.
NAME OF THE RESPONDENT(S) : M/s P.T. Mathai Construction Company Pvt. Ltd. & 5 others
UNDER SECTION : 397/398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Manjula Devi, ADVY
For KSR & CO COMPANY SECRETARIES LLP
CBE

For R4

[Signature]
[Signature]

2. R. VIDHYASHANKAR
R. ASHOKKUMAR } Counsel for Petitioner

3. SRI VARSHINI
FOR
V. MAHESH

COUNSEL FOR R1-R3

[Signature]

4. V. MAHESH

COUNSEL FOR R1-R3

[Signature]

ORDER

Counsel for Petitioner present. Counsel for R1 to R3 and Counsel for R4 are present. Heard the arguments. **Orders reserved.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)